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SLP(Crl.)... 9974 OF 2003
ITEM No.33

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.).../2003

(From the judgement and order dated 21-22/05/2003 in CRLA 1136/95
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

IDRISH BHAI DAUDBHAI

Petitioner (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(With Crl.M.P. No 9974/2003 for c/delay in filing SLP)
(With Office Report)
With

SLP(Crl.)...CRLMP 11839/2003 (C/delay in filing SLP)

Date : 09/01/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)
Mr.P.H. Parekh, Adv.

Mr.S.C. Patel,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by counsel for the petitioner, adjourned for four weeks.

(Sheetal Dhingra)(Kanwal Singh)
Court Master Court Master